

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1250 of 2019

IN THE MATTER OF:

Avail Financial Services Ltd.

...Appellant

Vs

Sunworld City Pvt. Ltd.

....Respondent

Present:

For Appellant: Ms. Reema Jain, PCS and Mr. Ankur Dagar, PCA.

For Respondent: Mr. Anshum Jain, Advocate.

ORDER

10.01.2020: Mr. Anshum Jain, Advocate appears on behalf of Respondent. Counsel for the Appellant will serve a copy of paper book on him in course of day. Respondent is allowed to file reply affidavit within one week.

Post the case 'for orders' on **20th January, 2020**. The appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk